

Regarding need to ensure mandatory attendance of Block Development Officers (BDOs) in District Development Coordination and Monitoring Committee (DISHA) meetings-Laid

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): I would like to draw the attention of the Hon?ble Minister for Rural Development to the urgent need for ensuring the mandatory attendance of Block Development Officers (BDOs) in the DISHA (District Development Coordination and Monitoring Committee) meetings. DISHA meetings, chaired by the Hon?ble Members of Parliament, serve as an important forum for reviewing and monitoring the implementation of various centrally sponsored schemes such as MGNREGA, PMAY-G, NRLM, SBM, Jal Jeevan Mission, and others at the district and block levels. BDOs play a critical role in implementing these schemes on the ground and are key to providing updates and resolving local issues. However, it has been observed in several districts of Odisha that BDOs are often absent and nominating representatives without sufficient authority or information. This leads to gaps in monitoring, lack of accountability, and delays in resolving issues raised during the meetings. Therefore, I urge the Ministry to issue clear directions mandating the presence of BDOs in every DISHA meeting and to take appropriate disciplinary action in cases of unjustified absence. This step is essential to ensure effective governance and timely implementation of welfare schemes.